

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:383
ANSWERED ON:20.02.2014
IMPORT OF COAL BY NTPC
Deo Shri Kalikesh Narayan Singh

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) had entered into contracts with vendors to import coal during the last three years and if so, the details thereof including the details of sub-vendors and the mines from which the coal originated;
- (b) whether the NTPC had suffered losses due to the poor quality of coal imported during the said period;
- (c) if so, the details thereof and the reasons therefor and for the lack of monitoring in this regard;
- (d) the people responsible for such losses and the action taken against the vendors which supplied poor quality of coal; and
- (e) whether those vendors have been blacklisted from participating in any further Government tenders and if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 383 TO BE ANSWERED IN THE LOK SABHA ON 20.02.2014 REGARDING IMPORT OF COAL BY NTPC.

(a) : Yes, Madam. The details of contracts awarded for import of coal in the last 3 years are at Annex.

The contracts awarded by NTPC for procurement of coal during last three years (2010-11, 2011-12 and 2012-13) are not mine specific. Only the technical specifications of coal are provided in the contract which the vendors have to fulfill.

(b) : No, Madam.

(c) to (e): Do not arise.